

**CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
**West Block No. 2, R.K. Puram, New Delhi – 110066**

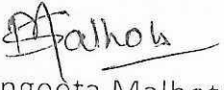
Dated: 22..10.2026

**CIRCULAR**

Oath will be taken as part of Vigilance Awareness week 2026 on 26<sup>th</sup> October 2026 at 11.00 hrs at the following venues:

1. **Integrity Pledge for Citizens (Annexure A):** The pledge shall be administered in Court Rooms Nos. 1 and 3.  
The concerned Court Masters shall read out the oath to the attendees in their respective courtrooms.
2. **Integrity Pledge for the Organisation (Annexure B):** For the Registry staff and staff attached to the Hon'ble Members at the Customs Registry.  
Ms. Sangeeta Malhotra, Assistant Registrar, shall read out the oath.
3. **Integrity Pledge for the Organisation (Annexure B):** For the staff of the Administration, Care Taking (CT), Computer, Accounts and Library Sections, at Wing No. 3, Second Floor.  
Sh. Dhruv Khurana, Assistant Registrar, shall read out the oath.

By Order

  
(Sangeeta Malhotra)  
Assistant Registrar

Copy to :

1. SPS to Hon'ble Officiating President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches
3. PA to Registrar, CESTAT, New Delhi.
4. Bar Association, CESTAT, New Delhi
5. Office of Chief Commissioner(AR), CESTAT, New Delhi.
6. Deputy/ Assistant Registrar/Technical Officer, CESTAT, New Delhi.
7. Deputy/Assistant Registrar, CESTAT, All Benches(with request to follow similarly the circular in their respective Benches.)
8. Court Master, CESTAT, New Delhi.
9. Office copy/website